

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 25th January, 2016
Time: 10:30 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
|------------------------------------|---------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| FOR ADMISSION | | | |
| 1. | Original Application No. 02/2016 | S. D. Windlesh Vs. Union of India & Anr. | Mr. S. D. Windlesh, Adv. in person |
| 2. | Original Application No. 32/2016 | Human Rights Welfare & Social Welfare Society Vs. The Vice Chairperson, GDA & Ors. | Mr. Manoj Kumar, Applicant in person |
| 3. | Original Application No. 33/2016 | Human Rights Welfare & Social Welfare Society Vs. The Vice Chairperson, DDA & Ors. | Mr. Manoj Kumar, Applicant in person |
| 4. | Original Application No. 41/2016 | Tina Chandhok & Anr. Vs. South Delhi Municipal Corporation & Ors | Mr. B. K. Pal, Adv. for Applicant |
| FOR COMPLETION OF PLEADINGS | | | |
| 5. | Original Application No. 510/2015 (M.A. No. 1234/2015 & M.A. No. 66/2016) | Kamal Kishore Vs. Union of India & Ors. | Mr. G. K. Chauhan, Adv. for Applicant Dr. Abhishek Atrey & Mr. Sumit Razora, Advs. for R-1 Mr. Tarunvir Singh, Adv. for R-2 Mr. Balendu Shekhar, Adv. for R-3 & 4 |
| FOR HEARING | | | |
| 6. | Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015) | Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. Sanjeev Ralli, Adv. for DPCC Ms. Sakshi Popli, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC |

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|-----|-----------------------------------------------------------|----------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| | | | Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv. Mr. A. K. Prasad, Adv. for CPWD Ms. Antima, Adv. Mr. Nischal K, Adv. for MCD Hospital, Janakpuri |
| 7. | Original Application No. 85/2015 M.A.No.259/2015) | Centre for Wildlife & Environmental Litigation Vs. U.O.I. & Ors. | Mr. Gaurav Kumar Bansal, Adv. for the Applicant Mr. Vishwendra Verma and Ms. Shivali, Advs. for R-1 Mr. V.K. Tondon, Adv. for R-2 & 10 Mr. Biraja Mahapatra, Adv with Mr. Dinesh Jindal, LO for R-3 Mr. Shubhra Parashar, Adv. for R-4 Ms. Puja Kalra, Adv. for MCD Mr. A. Kr. Prasad, Adv. for R-6 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for R-7 Mr. Balendu Shekhar & Mr. Akshay Abrol, Advs. for EDMC |
| 8. | Appeal No. 108/2015 (M.A. No. 943/2015) (PH) | Rajesh Kumar & Ors. Vs. Ministry of Environment, Forest & Climate Change & Ors. | Mr. Dinesh K. Sabharwal, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Raj Panjwani, Sr. Adv. with Mr. Mustafa Alam, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for HSPCB |
| 9. | Original Application No.165/2015 (M.A.No.488/2015) | Rajiv Rattan Vs Haryana Urban Development Authority & Ors. | Mr. Ritwick Dutta & Mr. Rajat Navet, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 Mr. Mukesh Kumar, Adv. for R-2 & 3 |
| 10. | Original Application No. 177/2015 (M.A. No. 46/2016) | Gram Panchayat Thana Vs. Himachal Pradesh Power Corporation Limited (HPPCL) & Ors. | Mr. Anand Verma, Adv. for Applicant Mr. J. S. Attari, Sr. Adv. with Mr. Naresh K. Sharma, Adv. for R-1 Mr. Suryanarayana Singh, AAG for R-2 Ms. P. Batra Singh, Adv. for MoEF |

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